

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. AARYA INDUSTRIAL PRODUCTS PRIVATE LIMITED

Sl.No.	PARTICULARS	DETAILS
1	Name of corporate debtor	M/s. Aarya Industrial Products Private Limited
2	Date of incorporation of corporate debtor	23-05-1996
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata (ROC Kolkata)
4	Corporate Identity No. of corporate debtor	U67120WB1996PTC079800
5	Address of the registered office and principal office (if any) of corporate debtor	Crescent Tower, 229, A J C Bose Road, Suite # GA, Kolkata, West Bengal, India, 700020
6	Date of closure of Insolvency Resolution Process	11-04-2021
7	Liquidation commencement date of corporate debtor	26-06-2025 The Liquidator appointed on 22-06-2026 in replacement of erstwhile liquidator, Mr. Sunil Kumar Bhoruka.
8	Name and registration number of the insolvency professional acting as liquidator	Daulat Resolution Services Private Limited IBBI/IPE-0156/IPA-1/2023-24/50062
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 33, Shakespeare Sarani, Kolkata - 700017 Email: daulat.resolution@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: 12, Park Lane, Kolkata – 700016 Email: liq.aaryaindustrial@gmail.com
11	Last date for submission of claims	22-07-2026 (30 days from 22-06-2026)

Notice is hereby given that the Hon'ble National Company Law Tribunal Kolkata, Bench has ordered the commencement of liquidation of the M/s. Aarya Industrial Products Private Limited on 26-06-2025. **The Liquidator appointed on 22-06-2026 in replacement of erstwhile liquidator, Mr. Sunil Kumar Bhoruka. (order copy uploaded on 24-06-2026).**

The stakeholders of M/s. Aarya Industrial Products Private Limited are hereby called upon to submit their claims with proof on or before 22-07-2026, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Tripti Agarwal
Daulat Resolution Services Private Limited
Liquidator of M/s. Aarya Industrial Products Private Limited
Regn.No. IBBI/IPE-0156/IPA-1/2023-2024/50062
Through its Authorised Signatory, Ms. Tripti Agarwal

Date: 27th June, 2026
Place: Kolkata